

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 23rd March, 2018

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT OF JUDGEMENT				
1.	Original Application No. 90/2017(CZ) (M.A.No.448/17) (M.A.No.449/17) (M.A.No.450/17) (M.A.No.451/17) (M.A.No.452/17)	Tikam Singh Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. Amit Shrivastava, Adv.	Judgement will be pronounced by the Hon'ble Mr. Justice R.S.Rathore, Judicial Member & Hon'ble Dr. S.S. Garbyal, Expert Member at 1.15 PM through Video Conferencing from Principal Bench, New Delhi for this case only.

FOR ADMISSION				
2.	Review Application No. 01/2018(CZ) in O.A.No.97/17	Arvind Patidar Vs State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
3.	Review Application No. 10/2017 In O.A. No.126/2016(CZ)	Mangalam Cement Ltd. Vr. State of Rajasthan & Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
4.	Original Application No. 07/2018(CZ)	M.Y.Chaudhary Vs. BMC & Ors.	Mr. Varun Raj Nair, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Appeal No. 24/2017(CZ) (M.A.No.331/17) (M.A.No.332/17)	Ramesh Agarwal Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari,Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	
7.	Original Application No. 100/2017(CZ) (M.A.No.473/17)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	

			Mr. Siddharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Saurabh Sharma, Adv.	
9.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
10.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr.ChandraPrakashSingh,Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
11.	Original Application No. 319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr.AtindriyaChakrabartyAdv. Mr.SidharthSinghChouhan,Adv. Ms. Parul Bhadoria Adv. Mr.OmShankarShrivastava,Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
12.	Original Application No. 40/2015(CZ) O.A. No. 664/2017(PB)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 23-03-2018 shall be adjourned to 23-04-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in